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Title: Regarding Notice of Motion of No-Confidence in Council of Ministers.

MADAM SPEAKER: Hon. Members, I have received a notice of Motion of No-Confidence in the Council of Ministers from Shri G.V. Harsha Kumar. I am duty-bound to bring the notice before the House.

...(Interruptions)

MADAM SPEAKER: Unless the House is in order, I will not be in a position to count the 50 Members who have to stand in their assigned places so that I can ascertain as to whether the leave has been granted or not. Therefore, I request all of you to go back to your seats.

...(Interruptions)

MADAM SPEAKER: Hon. Members, kindly go back to your seats.

...(Interruptions)

MADAM SPEAKER: Hon. Members, I have to dispose of the notice of No Confidence Motion. Kindly go back to your seats.

...(Interruptions)

MADAM SPEAKER: Hon. Members, since the House is not in order, I will not be able to bring the notice before the House.

Now, Item No. 41- Shri Sushil Kumar Shinde.